

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14080/2015

UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION & ANR. Appellant(s)

VERSUS

SMT. ARCHANA TIWARI . & ORS.

Respondent(s)

Date : 18-01-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mrs. Garima Prashad, Sr. Adv.
 Mr. Nishit Agrawal, AOR
 Mr. Shadab Khan, Adv.
 Ms. Vanya Agrawal, Adv.
 Ms. Kanishka Mittal, Adv.

For Respondent(s) Ms. Anjali Tiwari, Adv.
 Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

 List the matter after two weeks at the
request made by the learned counsel for the
respondents.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR